

FIR No.115/16  
Case No.1501/17  
PS Punjabi Bagh

21.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 17.04.2020 for 21.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

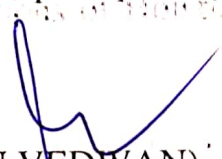
Ms. Charu Bhardwaj, Ld. Counsel for the accused Dr. Arun Singh Chauhan.

Sh. Deepak Rajwar, Proxy counsel for the accused Aakash Sharma @ Pankaj.

None for complainant and other accused persons.

In the interest of justice, no adverse order is passed today.

Keeping in view the overall circumstances, put up for purpose fixed on 27.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
21.08.2020

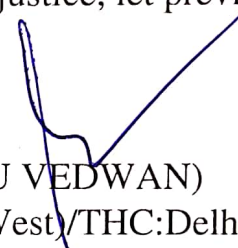
FIR No.378/19  
Case No.9463/19  
PS Punjabi Bagh

21.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 17.04.2020 for 21.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.  
None for accused.

Summons were issued to the accused however, the same could not be received back due to Covid19. In the interest of justice, let previous order be complied afresh for 27.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
21.08.2020